

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 101
508/252/ND/2020

IN THE MATTER OF:
M/s. Narmada Buildcon Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section
Under Section 252

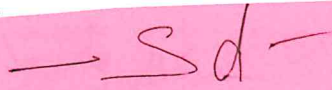
Order delivered on 23.12.2020
(Virtual Hearing)

Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant :Mr. Vishal Kumar, Advocate
For the ROC :
For the Income Tax Department :

ORDER

Heard the submissions made by the counsel for the appellant. Serve notice on the ROC as well as Income Tax Department within 2 weeks. Registry may also serve notice by e-mail and speed post. Post the matter to 20th January, 2021.



(V.K. Subburaj)
Member (T)



(P.S.N. Prasad)
Member (J)